ए भूरवाधी मा अञ्चलनाड

Affidavir to be Furnished by the candidate alongwith Numination Paper
Before the Returning Officer

From . 202 RAIPUR (SS) Constituency (Name of the Constituency)

Santosh Kumax Nirelannidargh: r/wife of Sxi Ram Lal Ram

Aged. 40 ... years, resident of Vill. Chuni tola (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:

(strike out whichever is not applicable)

- (1) I am a candidate set up by Janta Dal. (U). (name of the political party) / am contesting as an Independent candidate.
- (2) Details of PAN and status of filing of Income tax return :

ST S	I. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
M		Self	ANCPN 90306	Nil	Nil .
2		Spouse-	Nil	Nil	Nil
3		Dependent 1	11	**	11
ON 4		Dependent 2	31	99	• 1
5		Dependent 3	33	11	1)

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI.	Offence	Description
BIHARI	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	133 (1PC) (ase it pending. 134 + 188 470 70 Ao case is Pending
DA (b)	Name of the court, Case No. and Date of order () taking cognizance :	Busean, 44/05 (Bhansin Ps) 0 00.R. No - 1989/10 T. R-1788/1/ at T calles Mugatest Byran conte at
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	Hodel Thanky (buyar)

4 Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	. N/A
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	N/A

(5) That I give herem below the details of the assets (movable and in movable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note

(c)

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	# 50000	20000			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Phancial Companies and Cooperative societies and the amount in each such deposit	SBT Chouse AEN = 31 4562 To 1535	84-85000	NIT -	NIL	NIL
THE STATE OF THE S	Details of investment in Bonds, Detentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
CAL	Potals of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Birla Sun Life Insuren Ki-26084	Birla Sun Lif gnouren Ko 12044 LIC RS-24000	k NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	NIL	NIL	MIL	HIL	MIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Mahindaa Scorpio BR44P1415 & 800000/u	NIL	NIL	NIL	MIL
(vit)	Jewelry, bullion and valuable thing (give details of weight and value)	Cholden chair		NIL	NIZ	NIL

Any other assets such as value of	0	1	1	
Claims/interest				*
Gross Total value	1195233	259000	1	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	MO429 Chuni P.J. Buscer(N)	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	One Acr	112 NIL	NIL	MIL	MIL
100	Whether inherited property (Yes or NO)	yes.	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	HIL	MIL	MIL	MIL
	Cost of Land (in case of purchase)at the time of purchase	NIL.	NIL	NIL	MIL	NIL
CH	Any Investment on the land by way of development, epistruction etc.	NIL	NIL	MIL	MIL	MIL
An	Approximate Current market	70000	MIL	NIL	MIL	MIL
(4)	Non-Agricultural Land Location(s) Survey number(s)	MIL	MIL	MIL	MIL	MIL
HAR	Area (Total measurement in sq. ft.)	MIL	NIL	MIL	DIL	HIL
	Whether inherited property (Yes or NO)	HIL	NIL	MIL	NIL	NIL
. (1)	Date of purchase in case of self acquired property	MIL	MIL	HIL	MIL	MIL
	Cost of Land (in case of purchase) at the time of purchase	MIL	MIL	NIL	MIL	MIL
	Any Investment on the land by way of development, construction etc.	MIL	MIL	MIL	HIL	RIL
	Approximate Current market value	MIL	MIL	MIL	NIL	MIL
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	MIL	MIL	MIL	MIL	MIL
	Built up Area (Total measurement in sq. ft.)	MIL	MIL	MIL	MIL	HIL

1	V teiher inherited property (* es or NO)	MIL	MIL	MIL	MIL	1 44
	Description of purchase in case of serf	MIL	HIL	MIL	MIL	Heir
	C vst of property (in case of prechase) at the time of prechase	MIL	MIL	MIL	HIL	MIL
	Any Investment on the property by way of development, construction etc.	NIL	MIL	MIL	NIL	MIL
-	Approximate Current market	NIL	MIL	NIL	NIL	
(iv)	apartments,) -Location(s) - Survey number(s)	Maney Churi As Depen (M) Khaten 33	MIL	MIL	MIL	MIL
	Area (Total measurement in sq. ft.)	08 Dec	MIL	MIL	MIZ	MIL
A B	Built up Area (Total	MIL	MIL	Dell	MIL	MIL
20	(Yes or NO)	Yes	MIL	MIL	MIL	
200	Date of purchase in case of self	MIL	NIL	MIL	MIL	MIL
IND	Cost of property (in case of prochase) at the time of purchase	MIL.	MIL	NIL	NUL	MIL
	way of development, construction etc.	NIL	MIL	MIL	MIL	MIL
	Approximate Current market value	800000/10	MIL	MIL	MIL	NII
v)	Others (such as interest in property)	MIL	MIL	Mul	NUL	MIL
vi)	Total of Current Market Value of (i) to (v) above	1500000	Hul	HUL	NUL	HUL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	MIL	MIL	Keil	ML	MIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan	MIL	MIL	MIL	MIL	Mu

	A to other lightite.					
	Any other liability	MIL	MIL	NIL	NL	MIL
	Grand total of liabilities	MIL	MIL	NIL	1 News	Nel
(ii)	Government Dues: Dues to departments dealing with government accommodation	Vehicle Loan R 600000/.	MIL	NIL	MIL	MIL
	Dues to departments dealing with supply of water	MIL	MIL	HIL	NIL	MIL
	Dues to departments dealing with supply of electricity	Nu	MIL	MIL	NIL	MIL
	Dues to departments dealing with supply of relephones/mobiles	MIL	HIL	MIL	MIL	NIL
N B	Dues to departments dealing O(6) government transport (including aircrafts and belicopters)	MIL	MIL	MIL	MIL	hu
Dia.	Acome Tax Dues	MIL	MIL	ann	MIL	ML
- 1	Wealth Tax Dues	MIL	MIL	The state of the s		MIL
	Service Tax Dues	MIL	MIL	MIL	THE	
I (IIV	Municipal /Property Tax Dues	our	MIL	MIL	MIL	MIL
	Sales Tax Dues	MLL	MIL	MIL	MT	MIL
	Any other dues	Ln_	MIL	MK	MIL	HILL
	Grand total of all Govt. dues	600000/	buc	MIL	TUL	Xue.

(7) Details of profession or occupation:

b. Spouse

(8) My educational qualification is as under: B.A., LLB (VKSU)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. SANTOSH KUMAR NIRALA
2.	Full postal address	VII- Churi Tola feiki, P.s. Buscar (M) Bys
	Number and Name of the constituency and state	202 RAJRUL(SC) Rihar.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Janta Dal United
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	M/A

(c) Total number of Pending cases where the court (s) have taken cognizate: PANO Year for which last Loral Imagine Stanes Income Tax Return filed (a) Candidate ANCPN 9030G KUL (b) Spouse: (c) Dependents 6. Details of Assets and Liabilities in rupees Description Self Spouse Dependent-I Dependent-II Dependent-III A. Moveable 1195233 MIL HIL 441 Asset (Total value) B. Immovable 1500000 MII MIL NIL MIL Asset Purchase Price and Development Cost of MIL 111 MII MIL MII Immovable Property (Total Value) Approximate Current Market Price of MIL 111 MI 1117 111 Asset (Total Value) Liabilities MIL MIL MIL 111 MILL (i) Government dues (Total) 600000 MIL MIL MIL MIL (ii) Loans from Bank. KLUL Financial Institutions and MIL MIL dell NIL others (Total) 8. Highest educational qualification: J.K.T. LAW COLLAGE BUXAR, VKSU ARA, YEAR - 2009 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) 1, my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6

above. Verified at .. to identified by for polored before identify the deponent, who is signed in my presence Bean baches Stark

Anil Kurnar single Reg. N. 3984195.

- Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 - 2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary
 - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
 - 4. The affidavit should be either typed or written legibly and nearly.